COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 185 OF 2018

Dated: 12thSeptember, 2019

In the matter of:

M/s Aryan MP Power Generation Pvt. Ltd..... Appellant(s)VersusCentral Electricity Regulatory Commission &Ors..... Respondent(s)

<u>ORDER</u>

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is postedon 01.11.2019.

Court Master/PS